

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE**

REGIONAL BENCH – COURT NO. 1

Customs Appeal No. 20054 of 2020

[Arising out of Order-in-Appeal No. 142-144/2019 dated 23/10/2019
passed by the Commissioner of Customs, Bangalore-I (Appeals)]

Venugopal Moily

S/o. Late K M Krishnappa, M/s. G Narayana &
Co., V.G.S Building,
1st Floor, Lady Hill
Mangalore – 575 006
Karnataka

....Appellant

VERSUS

C.C-Mangalore

New Customs House
Panambur
Mangalore – 575 010
Karnataka

....Respondent

APPEARANCE:

Mr. G.B. Eswarappa, Advocate

For the Appellant

Mr. S. Devarajan, Jt. Commr. (AR)

For the Respondent

CORAM: HON'BLE SHRI S.S GARG, JUDICIAL MEMBER

DATE OF HEARING: 09/09/2020
DATE OF DECISION: 14/09/2020

The appeal is allowed. Penalty is set aside. For order, see order of date in Customs Appeal No. 20053 of 2020.

**(S.S GARG)
JUDICIAL MEMBER**

